

tribal pockets and tribal population are concerned, the tribal sub-Plan covers about 65 per cent of the population; and the second scheme covers about 10 per cent more of the population. The primitive tribes have got a special plan component. The total amount given in the 5th five-year Plan for this purpose was Rs. 4,000 crores; but it has been increased to Rs. 5,000 crores in the 6th Plan period.

SHRI A. C. DAS: My question was different, because my observation is that...

MR. SPEAKER: I want your question, nor your observation.

SHRI A. C. DAS: There are tribals who have already migrated from the sub-Plan area; and they are now residing in other areas. They have no land. They have no homestead land; and they are depending only on their daily wages. Some of them are even engaged as bonded labour. Has the Government made any study for them? And according to the report of that study, has Government prepared any popular schemes and programmes to mitigate the problems of these tribals?

SHRI P. C. SETHI: As far as the tribal population outside the sub-Plan area is concerned, whether they had migrated from the sub-Plan area or whether they are residing there, an integrated village development programme has been launched by the State Governments. They are looking after the welfare of these people, their cultivation problems, the low level of illiteracy and smallness of number. All this is taken into consideration by the State Government while forming village integrated development plans.

MR. SPEAKER: The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Expenditure on ASIAD

*411. SHRI RAMPRASAD AHIR-
WAR:

SHRI SURAJ BHAN:

Will the Minister of SPORTS be pleased to state:

(a) the all-inclusive expenses incurred under various heads for the recently held IX Asiad, specifying the sources from which the expenses were/would be met;

(b) total revenues derived from various avenues of the Asiad; and

(c) the total foreign exchange earned?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, SPORTS AND WORKS
AND HOUSING (SHRI BUTA SINGH):

(a) A statement indicating the Government expenditure, in connection with the Asiad, 82, booked by the Departments of Sports upto 15-3-1983 is attached. All this expenditure is being met out of the Non-Plan funds of the Government.

(b) There has been an income of Rs. 6.64 crores upto 28th February, 1983 to Special Organising Committee, which has been taken into account while calculating the figures as mentioned in reply to part (a) above.

(c) Upto 31st January, 83, the Special Organising Committee had earned Rs. 1.71 crores worth equivalent of foreign exchange.

Statement

Item	Expenditure booked by Dppt. of Sports upto 15-3-83 (1/2Rs. in crores)
(i) Construction of Stadium at Lodhi Road, Lawn Tennis Stadium at Hauz Khas and renovation of National Stadium.	22.15
(ii) Government share towards Indoor Stadium at Rajghat Sports Complex.	9.42 (This does not include expenditure incurred by Delhi Development Authority from its own sources)
(iii) Construction of Cycle Velodrome at Rajghat Sports complex	1.12
(iv) Construction of Shooting Ranges.	0.70
(v) Govt. contribution towards Swimming Pool at Talkatora Garden.	4.34 (This does not include expenditure incurred by New Delhi Municipal Committee from its own sources).
(vi) Renovation of existing stadia viz. Ambedkar Stadium, Model Town Stadium, Harbaksh Stadium and Nicholson Ranges, Delhi University Grounds and Delhi Golf Club.	1.32
(vii) Other arrangements including purchases of equipments and apparatus and preparation of Indian Competitors and Teams.	17.28
Total:—	56.33

According to present indications the total Government expenditure on Asian Games is likely to be of the order of Rs. 67.00 crores.

Lapses in Super Bazar, Delhi

nature of lapses and action taken in each case; and

*412. SHRI ATAL BIHARI

VAJPAYEE:

SHRI J. S. PATIL:

(c) what are the other reasons of losses occurring in Super Bazar?

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that shortages worth thousands of Rupees and other serious financial lapses have been found in the department under the control of the Assistant Manager (Textile) and also in that of the Manager of Household Goods, Super Bazar, Delhi;

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) to (c). The Super Bazar carries out stock taking in all the departments once in six months as on 30th June and 31st December every year. Some excesses and shortages are noticed which occurred during commercial operations. The Super Bazar has laid down norms for maximum permissible shortages in various departments.

(b) particulars of all those persons against whom lapses have been found, the